

ANDHRA PRADESH GAMING RULES, 1976

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1. Short title :-

These may be called "The Andhra Pradesh Gaming Rules, 1976.

2. Definitions :-

In these rules unless the context otherwise requires;

(a) 'Act; means the A.P. Gaming Act, 1974.

(b) 'Race Course' means a course at which a race meeting is held either in the State of A.P., or out side the State.

(c) 'Bet' includes 'wager' and 'betting' includes ' Wagering,'.

(d) 'Licensed bookmaker' means any person who, carries on the business or vocation of or acts as book-maker or turf commission agent under licences or permit issued by a Race-club and includes a person who is engaged in collection or soliciting bets, receipt or distribution of winning or prize in money or aids or facilitates wagering or betting or such collection, soliciting, receipt or distribution;

(e) Aids or 'Facilities' includes printing, publishing, selling, distribution or keeping for sale or distribution of any book, leaflet or other document purporting to give tips or information which is likely to aid or facilitate wagering or betting on horse race, but does not include any newspaper or publication issued by or under authority of any race club empowered on this behalf by the State Government which is distributed solely within the precincts of such club and contains such information as may be permitted under these rules.

<u>3.</u> The Publications relating to Horse Races :-

Any publication which is issued by or under the authority of any race club empowered in this behalf by the State Government may contain the following information.

(i) The Prospectus:-- The name of the Stewardsor race club, number of meetings, scale of entry fee, summary of races, summary of prizes, stables rules racing fixtures, distance for each race and general conditions of the races.

(ii) The Handicap :-- The names of horse running in the races for the particular day, their weights, and the prize and distances for each race.

(iii) The entries :-- The names and other particular of the horses, their owners and trainers.

(iv) The acceptances and scratchings:-- Details about the races, the horses left in and finally accepted to participate in the race with the time and order of racing.

(v) Official Race Book :-- The names of stewards and officials of the meeting, rates of daily and season tickets for all enclosures, rules of admission, rules and conditions of betting, particulars of working of the totalisator for single, double, treble, Jackpot, Tanal a Forecast and Quinella events, either for Win or Place, notice about races: names of horses, number, time and distance of each race, the name of plate, or cap, the prize amount, class of race names of horse, their trainers, Jockeys with their colour particulars of each race, the race, the results, of the previous meetings for the season with an index of results statistics or winning by trainers and Jockeys.

4. News Paper :-

Any newspaper may contain the following information:--

(a) A factual discussion of the prospects of each racing season as a whole before its commencement without reference to betting on any event.

(b) The number of meeting scale and rates of entry fee and summary of races, stake money; racing fixtures.

(c) Before the event: - Names of horses as contained in the entries handicaps acceptances and scratchings spurts, track and gallop act of the horses, number, time and distance of each race, names of owners and trainers of such horses, names of Jockeys, names of the plate or cup for each race, the number of the double, treble, Jackpot and Tanala events.

(d) After the event :-- Reports, photographs and result of the races and dividends on the totalisators, excluding reference to betting.